

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-517

CP No. - 89/241/242/ND/2020
CA-531/2021, CA-724/2020, CA/125/2021

IN THE MATTER OF:

Mr. Hemant Khandelwal and Ors.

.....Applicant

Vs.

NHO Construction Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsels on behalf of both the sides are present. List this matter for consideration on **05.06.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)